

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2016 &  
IA NO. 636 OF 2016**

**Dated: 20<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Subhash Infraengineers Pvt. Ltd. & Anr. ...Appellant(s)  
Vs.  
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1  
Mr. Aditya Singh for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**